

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Criminal) No(s). 264/2023

ARTI SHARMA

Petitioner(s)

VERSUS

SUSHILA SHARMA

Respondent(s)

(FOR ADMISSION and IA No.80233/2023-STAY APPLICATION and IA
No.80234/2023-EXEMPTION FROM FILING O.T.)

Date : 04-05-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Ms. Ankita Chaudhary, AOR
Mr. Shreyas Balaji, Adv.
Ms. Sheela Tanwar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The learned counsel appearing for the petitioner has pointed out that Transfer petition No.376 of 2023 filed by the petitioner seeking transfer of Divorce Petition filed by the husband is pending before this Court.

In the case in hand, the transfer of a complaint filed by the petitioner's mother-in-law has been sought.

List this petition alongwith the Transfer Petitioner No.376 of 2023.

Issue notice, returnable on 10.05.2023.

Until further orders, there shall be stay of further proceedings in RCT No.00000020 of 2023 titled "Sushila Sharma vs. Arti Sharma" pending before the Judicial Magistrate, 1st Class, District Court, Katni, Madhya Pradesh.

(INDU MARWAH)
COURT MASTER (SH)(RENU KALIA)
BRANCH OFFICER(NSH)